

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
ANJALI WATERFORD HOSPITALITY AND INFRA LIMITED

Sl.No.	Particulars	Details
1.	Name of corporate debtor	ANJALI WATERFORD HOSPITALITY AND INFRA LIMITED
2.	Date of incorporation of corporate debtor	14.10.2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U52520TG2005PTC047785
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Plot No. 304-L-III Road No. 78, Jubilee Hills Hyderabad TG 500033
6.	Date of closure of Insolvency Resolution Process	13 May, 2023
7.	Liquidation commencement date of corporate debtor	13 May, 2022
8.	Name and registration number of the insolvency Professional acting as liquidator	Pradeep Kumar Sravanam IBBI/PA-003 / IP-N000100/2017-18/11009
9.	Address and e-mail of the liquidator, as registered with the Board	6-40, Plot No: 101, Suprabhat Township, Venture – 2, Kachavani Singaram, Hyderabad – 500088 – Email: 12283kumar@icmim.in
10.	Address and e-mail to be used for correspondence with the liquidator	6-40, Plot No: 101, Suprabhat Township, Venture – 2, Kachavani Singaram, Hyderabad – 500088 – Email: 12283kumar@icmim.in
11.	Last date for submission of claims	12.06.2022 (30 days from the date of Order)

NOTICE is hereby given that the National Company Law Tribunal, Hyderabad Bench has ordered the commencement of liquidation of the ANJALI WATERFORD HOSPITALITY AND INFRA LIMITED on 13.05.2022.

The stakeholders of ANJALI WATERFORD HOSPITALITY AND INFRA LIMITED are hereby called upon to submit their claims with proof on or before **12.06.2022**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. **The Forms can be downloaded from <https://ibbi.gov.in/home/downloads>**

Submission of false or misleading proof of claims shall attract penalties.

Sd/-

Pradeep Kumar Sravanam

Liquidator of M/s. ANJALI WATERFORD HOSPITALITY AND INFRA LIMITED

Date: 17.05.2022

IBBI/PA-003 / IP-N000100/2017-18/11009

Place: Hyderabad